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Title: Regarding law and order situation in West Bengal.

SHRI BASU DEB ACHARIA (BANKURA): Madam, protection of life and personal liberty is a Fundamental Right of a citizen of our country. If that Right is violated in some parts of our country, where can he raise it?

This is the only forum where we can raise the issue relating to violation of human rights. Madam, since the Assembly election in the State of West Bengal, $\hat{a} \in \mathbb{R}^{l}$ (Interruptions)

MADAM SPEAKER: Nothing will go on record except what Shri Basu Deb Acharia says.

(Interruptions) … *

SHRI BASU DEB ACHARIA: Thousands and thousands of workers have been uprooted from their homes and villages. Thousands of people have been assaulted; thousands and thousands of people have been fined. There is a reign of terror in the entire State of West Bengal. ...(Interruptions) This is nothing $\hat{a} \in I_{*}^{*}$...which is going on in the State of West Bengal. ...(Interruptions) Women are not safe. Women are sexually harassed, raped and molested in broad daylight. ...(Interruptions)

Madam, one ex-MLA was killed in broad daylight $\hat{a} \in l'$

Such is the situation in the State of West Bengal. There is no democratic right. Right to life is being deprived by the Government of West Bengal. ...(*Interruptions*)

MADAM SPEAKER: Why are you raising issues which you are not supposed to raise here? Do not raise such issues. You are such a senior Member.

...(Interruptions)

SHRI BASU DEB ACHARIA: Even farmers are not spared. ... (Interruptions)

MADAM SPEAKER: No.

...(Interruptions)

SHRI BASU DEB ACHARIA: The pattadars who got their land are now being evicted from their land. The pattadars had been evicted by them. The Trade Union Offices were ransacked. Hundreds of the Party offices were ransacked and destroyed $\hat{a} \in \mathbb{R}^{l} * ... (Interruptions)$

MADAM SPEAKER: Please do not raise these issues. This House is not meant for this. No, I am not allowing you.

...(Interruptions)

SHRI BASU DEB ACHARIA: The reign of terror is going on in the State of West Bengal. It is nothing $\hat{a} \in I \times \hat{a} \in I$ (Interruptions)

MADAM SPEAKER: You are deviating from the subject that you have given in your notice.

...(Interruptions)

SHRI BASU DEB ACHARIA: Democracy is not safe in the hands of the State Government. ...(Interruptions)

MADAM SPEAKER: All these will not go on record.

(Interruptions) …*

MADAM SPEAKER: The House stands adjourned to meet again at 2.10 p.m.

13.08 hrs

The Lok Sabha then adjourned till ten minutes

past Fourteen of the Clock.